

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2954/2014

New Delhi, this the 20th day of July, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Ms. Renu D/O Sh. Ummed Singh Hooda,
R/O- C-110, Mohan Garden,
Near Gurudwara Road,
New Delhi-59. ... Applicant
(By Advocate : Sh. Anil Singal)

Versus

1. GNCTD,
Through
The Chief Secretary,
GNCTD, Delhi Secretariat, New Delhi.

2. DSSSB,
Through
Chairman, DSSSB,
FC-18, Institutional Area,
Karkardooma, New Delhi-92. ... Respondents
(By Advocate : Ms. Rashmi Chopra)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel Shri Anil Singal has submitted that he is appearing for the applicant and that the applicant wishes to withdraw this case with liberty to seek age relaxation in the next recruitment as per law. Allowed with liberty as prayed for.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

/ns/